## GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

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Motor Vehicles Agreement
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## Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of the Motor Vehicles Agreement (MVA) signed by the Government with the foreign countries and the objectives thereof;
- (b) the modalities worked out for implementation of MVA;
- (c) whether the Government proposes to develop similar agreement with Myanmar, Thailand and Sri Lanka;
- (d) if so, the details thereof and the time by which such pacts will be signed; and
- (e) the benefits likely to accrue in the economic growth of the region?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) An Agreement for regulation of passenger vehicular traffic between India and Nepal was signed on 25th November, 2014. This agreement facilitated starting of Delhi-Kathmandu and Varanasi-Kathmandu bus services which are operational at present. The agreement also has provisions to allow additional bus services and movement of personal vehicles between the two countries.

The Transport Ministers of Bangladesh, Bhutan, India and Nepal (BBIN) signed the BBIN Motor Vehicles Agreement (MVA) for regulating and enabling passenger, personal and cargo vehicle cross border traffic in the four countries on 15th June, 2015 at Thimphu in Bhutan. This agreement will reduce cost and time consuming process and procedures as at present and make cross border trade and transport in and through the North-East region of India to and from Bangladesh, Bhutan and Nepal more efficient. It will help enhance people to people contact, trade and regional integration.

- (b) The BBIN MVA will enter into force on its ratification and issue of notifications by all the four countries.
- (c) to (e) Negotiations for finalizing a similar Motor Vehicles Agreement among India, Myanmar and Thailand (IMT) for enhanced regional connectivity through road transportation have been held and consensus on the text of the MVA evolved by the three countries. For finalizing the text of Protocol and its Schedules which would be part of the IMT MVA, negotiations are required to be concluded among the three countries. Tentatively, the three countries have agreed during IMT Transport Secretary level meeting on 13-14th July, 2015 that the IMT MVA can be signed during a Transport Ministers' meeting of three countries in Myanmar in November 2015 by when the respective country Governments would complete their internal approval process. This agreement will facilitate movement of cargo and passengers (including personal vehicles) on the India-Myanmar-Thailand road corridor, enhancing intra-regional and interregional trade and commerce in South Eastern Asia. There is no proposal at present for signing a separate MVA with Sri Lanka.

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